

Eleventh Quarterly Report submitted by the State of Sikkim in compliance with Order dated 12.09.2019 passed in O.A. No. 606/2018 in the matter of Municipal Solid Waste Management Rules, 2016.

The present report i.e., the 11th quarterly report now being submitted relates to the progress made in the above said matter between the period of October 2021 to December 2021.

1. State Environment Plan and District Environment Plans for all districts was approved by the State Government and the same is available at <http://www.sikkimforest.gov.in/index.html>;
2. Proposal for waste processing facility for North District being reviewed by State Level Environment Impact Assessment Authority (SEIAA);
3. Appeal on proper deposition of domestic hazardous waste published in local newspapers and setting up of separate collection bins for domestic Hazardous waste in Gangtok Municipal Area completed;
4. State Pollution Control Board-Sikkim (SPCB-Sikkim) received application from seven brand owners for setting up collection facility in coordination with Urban Local Bodies (ULBs);
5. SPCB-Sikkim initiated registration of local plastic packaging brand owners for which market survey was taken up;
6. Directions have been issued to industries for registration of producers, importers and brand-owners under the Plastic waste Management Rules, 2016;
7. Compilation of registration of brand owners of single use plastic (SUP) is under process.
8. Committee was constituted for steering the modalities of carrying out field and market surveys for phasing out SUPs;
9. State Level Task Force for elimination of SUPs and preparation of comprehensive action plan in mission mode constituted;
10. As per the directions of the CPCB vide F.No. B-17011/UPC-II-PWM(SUP)/2021/4212 dated 29/07/2021 the SPCB-Sikkim conducted sensitization and capacity building programme for phasing out of SUPs to various stakeholders and councillors of ULBs;
11. As per the directions of the MoEF&CC, Public notice issued in local newspapers on Idol Immersion guidelines before festival/puja season;

12. Awareness Programme for Producer, Importer, Brand Owner, Distributor, Wholesaler & Waste Management Agency on EPR of Plastics conducted by SPCB-Sikkim on 30/11/2021;
13. 25 kg capacity Organic Waste Converter installed at Vegetable Market, Mangan Nagar Panchayat;
14. PET bottles shredding machine having a capacity of 800-1000 bottles storage installed and operated at Mangan by Mangan Nagar Panchayat;
15. Bio-digester plant of capacity 7.0 KL installed at Gyalshing Nagar Panchayat;
16. Requisition for construction of new MRF centres have been received from all the 07 ULBs and the proposal for the same is under progress;
17. Comprehensive bye-laws and action plan of all the 7 ULBs for plastic waste management has been prepared and is under process of approval;
18. Sensitization Programme on Extended Producers Responsibility was conducted by SPCB-Sikkim on 30/09/2021 with ULBS, Forest and Environment Department, Industries, Consumer goods distributors and waste management agencies;
19. Ambient Air Quality and Noise Monitoring was successfully conducted during Deepawali festival 2021 and it was observed that noise level was within the prescribed limit and ambient air quality ranged from good to satisfactory.